

राष्ट्रीय हरित अधिकरण /National Green Tribunal
प्रधान न्याय पीठ /Principal Bench
प्रसाशन अनुभाग/Administration Section

NGT/PB/87/Admn/2016/523(AD)


Dated : 23rd March, 2020

OFFICE ORDER

Sub : Instructions to staff in view of preventive measures to contain Novel Corona virus -reg.

In continuation of the Circular dated 20.03.2020 on the above subject, it is hereby notified for all concerned that with effect from 23.03.2020, the hearings by all the NGT benches shall be restricted only to urgent matters. Thus, as a precautionary measure and to decongest the NGT complexes in the interest of public, lawyers, litigants and staff, the following instructions are issued :-

- (a) Minimum essential staff shall be required to physically attend the Office. Rosters shall be prepared by the Branches/Sections to deal with work of urgent nature. The remaining staff of NGT (other than the personal staff), including contractual and outsourced employees, shall work from their homes. Rosters for all Zonal Benches shall be issued by the concerned Registrars.
 - (b) The personal staff (Stenographers / MTS / Drivers / Law researchers) shall take instructions from the Hon'ble Chairperson / Hon'ble Members / Officers to whom they are attached.
 - (c) The entire staff shall always remain available on phone and other electronic means of communication at all times. The staff members shall not leave the station without prior permission of the Office. They shall always make themselves available as and when called by the Office.
2. These instructions shall remain in force initially till 31.03.2020, after which the situation will be reviewed.
 3. This issues with the approval of the Competent Authority.


23/3/2020
(Ashu Garg)
Registrar General

Copy to:

1. PPS to Hon'ble Chairperson, NGT.
2. PA to Hon'ble Judicial and Expert Members.
3. PA to Ld. Registrar General, NGT, PB.
4. Ld. Registrars, NGT, Zonal Benches.
5. Ld. Deputy Registrar (Judicial), NGT, PB.
6. All Sections, NGT, PB - It shall be responsibility of all branch incharges to ensure that instructions are brought to the notice of all staff members.
7. Notice Board of NGT (PB).
8. Concerned file / Guard file.